

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the 7th March, 2022

No. HCM II/214/2017/Estt/70

In compliance of Hon'ble Supreme Court's Judgment dated 11.01.2022 in Miscellaneous Application No 1852 of 2019 in Criminal Appeal No 1101 of 2019 titled "Smruti Tukaram Badade Vs. State of Maharashtra & Anr.", the Hon'ble, the Chief Justice is pleased to constitute an in-house permanent Vulnerable Witnesses Deposition Centre (VWDC) Committee comprising of the following for continuously supervising the implementation of the directions contained in the abovementioned judgment and making periodic assessment of the number of VWDCs required in each district proportionate to the time required for recording evidence of vulnerable witnesses and to coordinate the conduct of periodic training programmes:-

Senior most Hon'ble Puisne Judge, High Court of Meghalaya, Shillong.	- Chairman
Secretary to the Government of Meghalaya, Law Department, Shillong.	- Member
Registrar (Judicial Service), High Court of Meghalaya, Shillong.	- Member
Central Project Coordinator, High Court of Meghalaya	- Member
Chief Engineer, PWD (Building)	- Member
Chief Architect, PWD (Building) and;	- Member
Officer on Special Duty Finance	- Member

By order;

REGISTRAR GENERAL

Memo. No. HCM II/214/2017/Estt/70-A

Shillong, the 7th March, 2022

Copy to:

1. The Registrar-cum-Principle Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.

3. The P.S. to the Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong.
4. Shri C.V.Diengdoh, IAS, Secretary to the Govt. of Meghalaya, Law Department, Shillong.
5. The Registrar (Judicial Service), High Court of Meghalaya for information.
6. The Central Project Coordinator, High Court of Meghalaya, Shillong.
7. The Chief Engineer P.W.D, (Building), Shillong.
8. The Chief Architect P.W.D, (Building), Shillong.
9. The Officer on Special Duty, Finance, High Court of Meghalaya, Shilong.
10. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
11. Office file.

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